

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No.16/141/10  
RT CP No.164/Chd/HP/2017**

In the matter of:

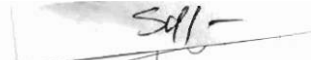
Jagson Airlines Ltd.

.Petitioner

Present: None.

Case received by transfer from NCLT, New Delhi as the registered office of the Company is stated to be in Himachal Pradesh. It seems that the last order passed by the Company Law Board is dated 19.12.2012. Matter is adjourned for hearing to 24.07.2017. Notice be sent to the petitioner by Speed Post and also to the Registrar of Companies, Himachal Pradesh.

Registry would page mark the entire record received from NCLT, New Delhi and make the report if there is any order of NCLT, Delhi Bench after 19.12.2012.

  
(Justice R.P. Nagrath)  
Member(Judicial)

*June* 29, 2017  
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